

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

29.

C.P.(IB)/906(MB)/2023

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **26.06.2024**

NAME OF THE PARTIES: Clearwater Capital Partners Singapore Fund V
Private Limited
Vs
Deepti Mayur Suchak

SECTION: 95(1) OF INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

1. Ms. Priyanka Shetty a/w Mr. Arjun Amin and Mr. Ranjit Shetty i/b Argus Partners, Ld. Counsel for the Financial Creditor present.
2. Finally, two weeks' time is granted to the Personal Guarantor to file reply.
3. List this matter on **16.07.2024**.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)